

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video Conferencing Platform)

ITEM No. 11
CP No.14/BB/2022

IN THE MATTER OF:

Mr. Tahera Iqbal & Ors. ... Petitioners
Vs.
M/s. Vikram Structure Pvt. Ltd. & Ors. ... Respondents

Order under Section 213 & 221 of Companies Act, 2013

Order delivered on: 10.03.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. PRASANTA KUMAR MOHANTY
HON'BLE MEMBER (TECHNICAL)

PRESENT (Through Video Conferencing):

For the Petitioner : Ms. Deepali Agarwal, Adv.
For the Respondent : Shri Arjun Rao, Adv. for R1

ORDER

1. Heard Ld. Counsel for the Petitioner and R1.
2. Ld. Counsels for R1 and R2 are directed to comply with the order dated 07.02.2023 well before the next date of hearing.
3. List the case on **02.05.2023**.

Sd/-

PRASANTA KUMAR MOHANTY
MEMBER (TECHNICAL)

Krishna

Sd/-

T. KRISHNAVALLI
MEMBER (JUDICIAL)